

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 50/2016
IN
OA No. 3933/2013
This the 22nd day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)**

Sh. Daulat Ram (Aged about years)
S/o Sh. Parbhati Lal
R/o CN-375, Satyam Vihar,
Gali No.1, Nangloi, Phase-I, New Delhi. ... Applicant
(By Advocate: Mr. Lalta Prasad)

Versus

Sh. Arun Goel
Vice-Chairman
Delhi Development Authority,
Vikas Sadan, I.N.A., New Delhi. ... Respondents

(By Advocate: Mr. Arun Birbal)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the petitioner fairly concedes that the order of this Tribunal has since been complied with, as per the submission of the learned counsel for the respondents. Therefore, the CP no longer survives.

2. The CP is, therefore, closed and notice issued to the respondent is discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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